CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF TRIBHUVAN HOUSING LIMITED

Regd. Office: Vyas Sadan, 2nd Floor, 94, Ahilyapura Main Road, Gorakund Chouraha, Indore - 452 002

Cash Offer for acquisition of 20,02,680 equity shares of Rs.5/- each from shareholders of Tribhuvan Housing Limited ('Target Company' or 'THL') at a price of Rs.28.75 per fully paid up share pursuant to Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations').

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Collins Stewart Inga Private Limited ('Manager to the Offer') on behalf of Mr. C R Rajesh Nair ('Acquirer') alongwith Sigrun Realties Limited ('PAC') to the shareholders of THL pursuant to regulation 10 and 12 of the Regulations. This Corrigendum to Public Announcement is issued pursuant to changes/amendments advised by SEBI vide their letter no: CFD/DCR/SG/146162/08 dated December 1, 2008 and should be read in conjunction with the original Public Announcement ('PA') appeared in this newspaper on September 23, 2008 (Tuesday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

The shareholders of THL may please note the following amendments/changes to PA issued on September 23, 2008:

1 **Information about the Target Company:**

Under Para 5.1:

The Corporate Office of the Target Company is situated at 23/24, Jalaram Nagar, 2nd Floor, Chamunda Circle, Borivali (West), Mumbai – 400 092; Telefax No: 022-2892 9109.

2 **Other Terms Of The Offer:**

2.1 Under Para 10.3:

The ISIN of equity share of face value of Rs.5/- each of Tribhuvan Housing Limited should be read as INE884D01021.

2.2 Under Para 10.15:

The payment consideration for Shares accepted under the Offer may be made through a crossed Demand draft/Pay Order or through Electronic Clearing Services (ECS) at specified centers where clearing houses are managed by the Reserve Bank of India within 15 days from the date of closure of offer. Shareholders who opt for receiving consideration through ECS are requested to give the authorization for ECS in the Form of Acceptance cum Acknowledgment and enclose a photocopy of cheque along with the Form of Acceptance cum Acknowledgment.

2.3 Under Para 10.19:

The Schedule of activity pertaining to the Open Offer has been revised and shall be read as under. The dates wherever appeared in the PA shall be read accordingly.

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Public Announcement Date	September 23, 2008	Tuesday	September 23, 2008	Tuesday
Specified Date (for the purpose of determining the names of shareholders to whom the Letter of Offer would be sent)	October 10, 2008	Friday	October 10, 2008	Friday
Last date for a Competitive Bid	October 14, 2008	Tuesday	October 14, 2008	Tuesday
Last Date by which Letter of Offer will be posted to shareholders	November 3, 2008	Monday	December 15, 2008	Monday
Date of Opening of the Offer	November 12, 2008	Wednesday	December 22, 2008	Monday
Last date for revising the Offer Price / Offer size	November 20, 2008	Thursday	December 31, 2008	Wednesday
Last date of withdrawal of tendered application by the shareholders	November 26, 2008	Wednesday	January 6, 2009	Tuesday
Date of Closing of the Offer	December 1, 2008	Monday	January 10, 2009	Saturday
Date by which acceptance / rejection under the Offer would be intimated and the corresponding payment for the acquired Equity Shares and/or the unaccepted demat Shares / Share Certificate(s) will be credited/ dispatched	December 16, 2008	Tuesday	January 25, 2009	Sunday

All the other terms and conditions remain unchanged.

The Acquirer, PAC and Directors of Sigrun Realties Limited accepts full responsibility for the information contained in this Corrigendum to PA and also for the obligations of the Acquirer laid down in the Regulations and subsequent amendments made thereof. A copy of this Corrigendum to PA will be available at SEBI website at http://www.sebi.gov.in.

THIS CORRIGENDUM TO PA IS ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PAC.

Collins Stewart Inga

Collins Stewart Inga Private Limited

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Date : December 8, 2008

Place : Mumbai